

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/702/2020
NAME OF THE PETITIONER(S) : State Bank of India
NAME OF THE RESPONDENTS : Ankit Agarwal
UNDER SECTION : Sec 95(1) of IBC 2016

ORDER

Present: Ld. Counsel Shri. M L Ganesh for the Petitioner.

Ld. Counsel Shri. Rajesh Bohra for the Respondent.

Arguments on the petition heard.

Ld. Counsel for the parties are directed to file written synopsis not exceeding three pages giving the relevant citations within ten days from today.

List the petition for clarifications if any on **10.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)